

ITEM NO.3

COURT NO.3

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s).8352/2015

(Arising out of impugned final judgment and order dated 17-11-2014 in CRD No.128/2014 passed by the High Court of Judicature at Allahabad)

NARENDRA UMAR MITTAL & ORS.

Petitioner(s)

VERSUS

M/S NUPER HOUSING DEVELOPMENT PVT LTD. & ANR.

Respondent(s)

WITH

SLP(C) No.8528/2015 (XI)

Date : 09-04-2019 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE N.V. RAMANA
HON'BLE MR. JUSTICE MOHAN M. SHANTANAGOUDAR
HON'BLE MR. JUSTICE S. ABDUL NAZEER

For Petitioner(s) Mr.S.C.Maheshwari, Sr.Adv.
Mr.Jabar Singh, Adv.
Mr.H.C.Kharbanda, Adv.
Mr.Pramod Kumar, Adv.
Mr.Garvesh Kabra, AOR

For Respondent(s) Mr.Sanjay R.Hegde, Sr.Adv.
Mr.Syed Abdul Haseeb, AOR
Mr.M.Sharik, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List on 23.04.2019.

(SATISH KUMAR YADAV)
AR-CUM-PS

(RAJ RANI NEGI)
ASSISTANT REGISTRAR